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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/5885/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Anubha Das,
Family Court No.-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 1st Oct, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 1/19/339/19 dtd. 26.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 30.09.2019, has been ~~granted~~/rejected. The Counsellor, Family Court No.-I, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-63/2000/5886/A, dated 1.10.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

60/10/19

JT. REGISTRAR (VIGILANCE)

Rolan